

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1788
TO BE ANSWERED ON THE 2ND JULY, 2019

FUNCTIONING OF PM KISAN YOJANA

1788. SHRI DEEPAK BAIJ:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether farmers have not received the increased amount under PM Kisan Yojana;
- (b) if so, the reasons therefor;
- (c) the total amount allocated under the said scheme and the amount received by farmers out of it and the amount returned due to mismanagement;
- (d) the action plan of the ministry regarding providing benefits to remaining farmers under the said scheme and the time by which the said farmers are likely to be benefited; and
- (e) whether the rules were overlooked in a hurry and money transferred to the accounts of ineligible people, if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): No, Sir.

(b): Does not arise.

(c) & (d): The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme is a continuous and ongoing Scheme, in which the financial benefits is transferred to the bank accounts of the identified beneficiaries as and when their correct and verified data is uploaded by the concerned States / UTs on PM-Kisan web-portal. The 1st installment of the assured amount of Rs.6000/- per year under the Scheme has already been credited into the bank accounts of 3,38,78,073 beneficiaries and 2nd installment to 2,96,21,789 beneficiaries so far.

At the initial stage of implementation, Stop Payment instructions were issued in respect of the release of 1st installment to 269605 beneficiaries in various States as while the payments in their cases were being processed it was noticed that there was mismatch in respect of their bank details provided by the States.

The ambit of the Scheme has since been expanded to cover all farmers in the country irrespective of the size of their land holdings, subject to all other existing exclusions. A financial provision of Rs.87,217.50 crore has been made for the revised Scheme for the financial year 2019-20, including the administrative charges of Rs.217.50 crore.

(e): No, Sir.
